

can be ascertained from available records, no Naval ratings or Officers were so dismissed from Naval service. The question of reinstatement of such officers or ratings does not arise. One Naval Officer and five hundred twenty three ratings were removed from service for participation in the Indian Naval Mutiny of February 1946. They have not been reinstated.

(b) Yes. There is, however, no bar to their re-employment under Government in civil employment, except where such dismissal was with disgrace.

War Service Candidates

1622. Shri Jinachandran: Will the Minister of Finance be pleased to state:

(a) how many war service candidates, selected by the Regional Selection Board since 1947, are employed in the category of Class II and Class IV in the Central Excise Department under the Madras Collectorate;

(b) whether it is a fact that the Central Board of Revenue has passed orders for fixing seniority and basic pay for these employees;

(c) if so, whether these orders have been implemented by the Madras Collectorate; and

(d) if not, whether Government will take necessary action to regularise the services of these employees?

The Minister of Finance (Shri T. T. Krishnamachari): (a) Class II None Class III 260 Class IV None.

(b) In December 1956, an order was issued that their war service rendered in an equivalent or higher grade may be taken into account for seniority. But no separate order was issued regarding pay as the pay of such candidates is regulated in accordance with the general orders issued by the Ministry of Home Affairs.

(c) and (d). The implementation of the orders regarding seniority is under consideration.

West German Technical Scholarships

1623. Shri Elayaperumal: Will the Minister of Education and Scientific Research be pleased to state:

(a) whether Government have received any applications so far from Madras State for West German Technical Scholarships; and

(b) if so, their number?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimall): (a) Yes, Sir.

(b) 2.

Agricultural College of Annamalai University

1624. Shri Elayaperumal: Will the Minister of Education and Scientific Research be pleased to state the amount if any, allotted to the Agricultural College in Annamalai University for the year 1956-57?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimall): NIL.

'Homes' in Madras

1625. Shri Elayaperumal: Will the Minister of Education and Scientific Research be pleased to state whether it is a fact that the Madras Government in consultation with the State Social Welfare Advisory Board has submitted schemes for starting 'Homes' in that State?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimall): Yes, Sir.

Employment of Dumb Adults

1626. Shri Elayaperumal: Will the Minister of Education and Scientific Research be pleased to state the number of dumb adults employed so far through the Employment Office, Madras?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimall): None.